

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.154/GT/2013**

Subject: Revision of tariff for the tariff period from 2009-14 in respect of Rangit HE Project.

Date of hearing: 12.9.2013

Coram: Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner: NHPC

Respondents: WBSEDCL & others

Parties present: Shri Parag Saxena, NHPC  
Shri S.K.Meena, NHPC  
Shri J.K.Jha, NHPC  
Ms. Gayatri Devi, NHPC  
Shri R.B.Sharma, Advocate, JSEB

**RECORD OF PROCEEDINGS**

This petition has been filed by the petitioner, NHPC for revision of tariff for the period from 1.4.2009 to 31.3.2014 in respect of Rangit HE Project (the generating station) based on Regulation 6(1) of the 2009 Tariff Regulations.

2. The representative of the petitioner submitted as under:

- a) The Commission has determined the tariff of the generating station for the period from 1.4.2009 to 31.3.2014 vide its order dated 31.08.2012 in Petition No 03/2012.
- b) There is significant difference between additional capital expenditure allowed and the actual capital expenditure incurred for the period 2009-10, 2010-11 and 2011-12.
- c) There are certain works which are not claimed/allowed under additional capitalization in the original petition and have become necessary for operation of generating station. These works have been undertaken as per requirements.
- d) Additional information as sought for by the Commission has been submitted and copies have been served on the respondents.
- e) Rejoinder to the reply of the respondent, JSEB may be permitted to be filed.
- f) Tariff of the generating station may be determined as prayed for in the petition.

3. The learned counsel for the respondent, JSEB made similar submissions as made in Petition No 140/GT/2013 (pertaining Baira siul HE Project of the petitioner) and submitted that the reply filed in this petition may be considered.

4. The Commission directed the petitioner to file its rejoinder on or before 28.9.2013. Subject to the above, the Commission reserved its order in the petition.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)